

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.121
C.P.(IB)/83(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravinbhai Chhaganbhai Patel

.....Respondent

Order delivered on ..27/07/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Prasanta Kumar Mohanty, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranav G. Desai, Advocate.
For the Respondent : Mr. Harshil Patel, Advocate on behalf of
Mr. Lalit M. Patel, Advocate.

ORDER

The Ld. Counsel appearing for the Respondent-Personal Guarantor seeks time to file reply. It is to be filed within two weeks without fail by giving a copy to the other side.

Matter stands adjourned to 27.09.2022

-SD-

-SD-

**[PRASANTA KUMAR MOHANTY]
MEMBER (TECHNICAL)**

**[MADAN B GOSAVI]
MEMBER (JUDICIAL)**